

S.No.40

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1**
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
05-12-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE

CP (IB) No. 317/95/HDB/2022
U/s 95 of IBC, 2016

IN THE MATTER OF:

Bank of Maharashtra

...Petitioner

Vs

Shri. P Srinivasa Rao
(PSR Elecon Private Limited)

...Respondent

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SHRI. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

Ld. Counsel Ms. Aishwarya Chevuturi for the Petitioner present. Proof of service is filed. As per the same the notice returned on 18.11.2022 with an endorsement as "Addressee moved". Ld. Counsel for the Petitioner is directed to make publication in both English and Telugu newspaper and file proof of effect of publication before the next date of hearing.

Matter adjourned to 12.01.2023.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)